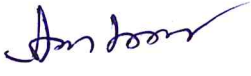


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 110/15	TP 141/16	Hearing	621A	BMM Cements Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.M. SRIDHARAN	Counsel for Petitioner	

Counsel for petitioner is present. It is brought to our notice that two more Directors have also filed separate application for compounding. Registry is directed to check and put the application filed by the two more Director and also to verify whether ROC report is received on the applications filed by the two more Directors.

List it on 30.08.2017.


MEMBER (J)


MEMBER (T)